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Title: Introduction of the Constitution (Amendment) Bill, 2015. (Amendment Of Articles 84 and 173).

SHRI RAJEEV SATAV (HINGOLI): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

HON. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI RAJEEV SATAV: I introduce the Bill.

16.06 1/2 hours